

1	2	3	4	5
उत्तर प्रदेश	अल्मोड़ा	85.00	1 कि० वा० मी०वे०	1.85
झांझ प्रदेश	आदिलाबाद	56.60	1 कि० वा० मी०वे०	4.00
जिनकी वर्ष 1986-87 में चालू होने की उम्मीद है ।				
राजस्थान	कोटा	76.60	1 कि० वा० मी०वे०	6.97
तमिलनाडु	मदुरै	261.80	10 कि० वा० मी० वे०	63.3
महाराष्ट्र	नागपुर	970.73	1000 कि० वा० मी०वे० (राष्ट्रीय चैनल के लिए ट्रांस-मीटर)	522.6

Waiting list for telephone connections in Madhya Pradesh

360. SHRI AJIT P. K. JOGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the present position of the waiting list for telephone connections in Indore, Raipur, Jabalpur, Bhopal and Gwalior in Madhya Pradesh; and

(b) what steps, if any, are being taken to remove the pendency in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) The present position of waiting list for telephone connections is given below:

	Waiting list as on 1-10-1986)
1. Indore	12,994 (15-10-86)
2. Raipur	3,355
3. Jabalpur	2,278
4. Bhopal	4,554
5. Gwalior	2,345

(b) There are proposals to open new telephone exchanges and expand the existing ones wherever feasible to clear the waiting list, depending upon the availability of resources.

T.V. Centre at Amarkantak

361. SHRI AJIT P. K. JOGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the places where new Doordarshan Kendras are proposed to be set up in Madhya Pradesh in the next two years;

(b) whether it is a fact that a decision for setting up of a TV Centre at Amarkantak in district Shahdol has been taken to cater to a tribal belt covering three districts; and

(c) if so, when it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) Setting up of low power (100 Watt) TV transmitters at the following places in the State of Madhya Pradesh is included in the Seventh Plan of Doordarshan: Ambikapur, Shahdol, Mandasaur, Jhabua, Betul, Chhindwara, Balaghat, Raigarh, Bailadilla, Guna, Khargaon, Narsimhapur Panna, Shivpuri, Rajgarh, Satna, Chattarpur, Tikamgarh, Seoni, Mandla, Neemuch, Damoh and Siddhi.

In addition, the following schemes relating to the upgradation of the TV

service in Madhya Pradesh are also included in the Seventh Plan:—

(i) Setting up of TV Studio Centres at Bhopal and Raipur.

(ii) Replacement of the existing low power (100 Watt) transmitters by high power (10KW) transmitters at Jabalpur and Gwalior.

(iii) Replacement of the existing low power (100 Watt) TV transmitter by a high power (1KW) transmitter at Jagdalpur.

(iv) Replacement of the 1KW transmitter by a 10KW transmitter at Raipur.

(b) No, Sir.

(c) Does not arise.

Review of the programmes for setting up of Atomic Power Plants

362. SHRI AJIT P. K. JOGI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to review the programme for setting up of atomic power plants in view of the Chernobyl disaster in the Soviet Union;

(b) if so, what are the details of Government's new approach in this regard; and

(c) what are the names of places identified for location of new atomic power plants as a result of Government's review in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b) Although our nuclear power plants are of a type different from Chernobyl plant, all available information about Chernobyl accident is being analysed in order to draw appropriate lessons

and ensure safe operation of our power plants. Government's decision is to continue using nuclear energy for generation of electricity to meet the growing need of power in the country.

(c) The Site Selection Committee of the Department of Atomic Energy has assessed sites in all regions of the country for setting up nuclear power stations. The report is under consideration of the Government.

Communal riots in Aurangabad Division of Maharashtra

363. SHRI P. N. SUKUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the factors responsible for the repeated occurrences of communal riots in the Aurangabad Division of Maharashtra during the last six or seven months;

(b) what are the details of the loss of life and property in these riots; and

(c) what measures are being taken by Government to avoid the occurrence of such riots in the future?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) Serious communal incidents have recently taken place at Paithan, Nanded, Umapur and Aurangabad city in the Aurangabad Division of Maharashtra. As per available information, in these incidents four persons were killed, 227 persons sustained injuries and property worth Rs. 58.24 lakhs (approx.) was destroyed.

These incidents were the handiwork of miscreants and anti-social elements.

In all these incidents the Government of Maharashtra took appropriate measures preventive and puni-